

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

17/07/2019

O.A./260/521/2017

D K MOHANTY  
-V/S-  
DOORDARSHAN

ITEM NO:81

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. D.K. Mallick

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Respondents' counsel is present. No one was present on 02.05.19 also. It appears that the applicant is no longer interested to pursue his case. Hence, O.A. is dismissed for default for non prosecution on the part of the applicant. Registry is directed to send copy of this order to the applicant by speed post and hand over a copy to respondents' counsel.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>